

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH AT BANGALORE

ORIGINAL APPLICATION NO.170/00676/2019

DATED THIS THE 22ND DAY OF JANUARY, 2020

**HON'BLE DR K B SURESH....MEMBER (J)
HON'BLE SHRI C V SANKARMEMBER (A)**

Sri.B.K.Venkataramana Swamy,
S/o Late N.Krishna,
Aged about 54 years,
Working as Senior Audit Officer,
Indian Audit & Accounts Department,
Central Autonomous Bodies Group,
O/o The Principal Director of Audit (Central)
Audit Bhavan 'B' Block,
Devaraj Urs Road,
Bangalore-560001.

...Applicant

(By Advocate Shri.M.Rajakumar)

Vs.

1. The Secretary,
Union of India, M/o Finance,
Department of Expenditure
North Block,
New Delhi-110 001.
2. The Comptroller and Audit General of India,
Pocket-9, Deen Dayal Upadhyay Marg,
New Delhi-110 124.
3. The Principal Accountant General (G&SSA)
Karnataka, Audit Bhavan,
'C' Block Devaraj Urs Road,
Bangalore-560 001.

...Respondents

(By Shri.M V Rao, Senior Panel Counsel)

ORDER (ORAL)

HON'BLE DR K B SURESH, MEMBER (J)

Heard. Both the counsel submits that if the representation is disposed of, it will satisfy the requirement of justice. Therefore, we direct the respondents to dispose of the Annexure A8 representation within a period of two weeks after giving an opportunity of being heard to the applicant. OA is disposed of as above. No order as to costs.

**(C V SANKAR)
MEMBER (A)**

**(DR K B SURESH)
MEMBER (J)**

/rsh/

Annexures referred to by the applicant in OA No.170/00676/2019

- Annexure A1: Copy of the promotion order dated 03.01.2011
- Annexure A2: Copy of the RR dated 24.03.1983
- Annexure A3: Copy of the Amended RR dated 13.08.1996
- Annexure A4: Copy of the endorsement dated 23.05.2019
- Annexure A5: Copy of the RTI online request form
- Annexure A6: Copy of the Junior's promotion list.
- Annexure A7: Copy of the all India combined seniority list
- Annexure A8: Copy of the Representation dated 08.05.2019.